

**DIVISION BENCH**

**ITEM NO.113**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA No.206/2021, IA No.123/2021, IA No.328/2021, IA No.131/2022,  
IA No.448/2022 & IA No.524/2023 IN CP (IB) No.391/ALD/2019**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 20<sup>th</sup> February, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>PUNJAB NATIONAL BANK V/S M/S RENU RESIDENCY PVT LTD</b>
<b>UNDER SECTION</b>	<b>7 IBC (IN CIRP)</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Abhishek Anand with Sh. Sajal : *For the RP/Sh. Shravan Kumar Jain, Advs. Vishnoi present in person*

Sh. Anurag Khanna, Sr. Adv. assisted by Sh. Raghav Dev Garg, Adv. : *For the Committee of Creditors*

Sh. G.P. Madaan alongwith Sh. Aishwarya Adlakha, Advs. : *For the Applicant in IA No.328/2021 & IA No.524/2023*

Sh. Zoheb Hossain alongwith Sh. Vivek Gurnani, Sh. Vivek Gaurav & Sh. Kanishk Maurya, Advs. : *For the Directorate of enforcement*

Sh. Navin Sinha, Sr. Adv. assisted by Sh. Utkarsh Srivastava, Adv. : *For the Res. No.4 in IA No.448/2022 & Res. No.3 in IA No.524/2023*

Sh. Ujjawal Satsangi, Adv. : *For Applicant in IA No.448/2022*

**ORDER**

At the joint request made by the Ld. Counsel representing the parties, the matter is adjourned for further hearing on 23<sup>rd</sup> February, 2024, to come up higher on the Board.

**-Sd-**

**(Ashish Verma)  
Member (Technical)**

**20<sup>th</sup> February, 2024**

*Avaneesh Kumar Singh  
(Stenographer)*

**-Sd-**

**(Praveen Gupta)  
Member (Judicial)**